

Delhi-Jaipur Trunk call system

4457. Shri P. C. Borooh: Will the Minister of Transport and Communications be pleased to state:

(a) whether a new trunk call system between Delhi and Jaipur has been established to cut time lag under which a subscriber in Delhi can directly dial to a Jaipur subscriber and *vice-versa*;

(b) if so, since when; and

(c) whether any other cities/towns in India are also proposed to be similarly connected and if so, what is the scheme for the year 1961-62?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) No.

(b) and (c). Do not arise.

Dysentery in Madras State

4458. Shri Narasimhan: Will the Minister of Health be pleased to state:

(a) whether it has come to Government's knowledge that a new type of dysentery is taking heavy toll in North Arcot District of Madras State.

(b) whether Medical Research Institution maintained by the Centre did or are doing any investigation concerning the diagnosis, treatment etc. of the disease; and

(c) if so, the result thereof?

The Minister of Health (Shri Kar-markar): (a) No report in regard to the outbreak of such a disease in North Arcot has been received by the Government of India.

(b) and (c). Do not arise.

Road-Tax Coupons in Delhi

4459. Shri C. K. Nair: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that in order to get road-tax coupons for automobiles people in Delhi have

to stand in queue for hours together and that also for two to three days;

(b) whether Government are also aware that the number of registered automobiles in Delhi has considerably increased during the last three years; and

(c) if so, what arrangements have been made for easy payment of road tax and immediate issue of the road-tax coupons.

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):

(a) Under the new system, normally the payment of tax takes only a few minutes. After the tax has been paid, the token is issued within a short time on the same day. During the last 10 days or so of the first month of every quarter it takes a longer time when a large number of persons present applications.

(b) Yes.

(c) Wide publicity is given through the newspapers before the commencement of every quarter, that the motor tax should be paid as early as possible to avoid inconvenience to the owners. The work relating to collection of tax and issue of tokens is started about 10 days before the commencement of the quarter. The payment of tax can be made by the end of the first month of the quarter, which means that owners have 40 days within which payment can be conveniently made. Payment is also accepted on an annual basis. The Transport Department employs 6 additional cashiers, besides 8 regular cashiers, during the peak period, to cope with the work.

Delhi Milk Scheme

4460. Shri Nardeo Snatak: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there is heavy rush of card holders registered at the Milk Booth in 'A' Block of Pandara 'E' Type Flats as com-

pared to other milk booths in the vicinity;

(b) whether it is also a fact that recently an officer of the Delhi Milk Scheme visited the colony to select a suitable site in 'B' Block for opening another milk booth; and

(c) if so when Government propose to open an additional milk booth to alleviate the hardships of the residents?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) to (c). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 63.]

Direct Trunk Call System

4461. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the names of places between which direct trunk call system exists at present; and

(b) the places between which this service is proposed to be introduced during the current year?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Trunk calls between Lucknow and Kanpur can be directly obtained by subscribers at present.

(b) It is proposed to introduce a Service between Delhi and Agra in the current year.

Small-pox vaccination in Delhi

4462. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the number of persons vaccinated since the pilot project campaign for small-pox vaccination started in Delhi;

(b) the number of cases of small-pox among vaccinated and unvaccinated and the deaths in each case;

(c) whether there have been any harmful after-effects, in any case; and

(d) if so, what are they?

The Minister of Health (Shri Karmarkar): (a) to (d). The requisite information has been called for from the Municipal Corporation of Delhi and will be laid on the Table of the Sabha in due course.

Vaccination in India

4463. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether any petition against the compulsory vaccination in India was received from the British Medical Practitioners during 1951-52;

(b) the action taken in the light of the facts mentioned therein; and

(c) the contents of reply sent to the petitioners, if any?

The Minister of Health (Shri Karmarkar): (a) to (c). No such petition appears to have been received.

Harmful effects of Vaccination

4464. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether any representation regarding the dangers of vaccination and its harmful effects was received from the Secretary of the Ahimsak Party;

(b) if so, the action taken in the matter; and

(c) the nature of reply sent to the Secretary, Ahimsak Party, if any?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) and (c). The Secretary of the Ahimsak Party was informed that his proposal regarding the abolition of vaccination in India could not be agreed to.

Employees of former Rationing Department, Delhi

4465. Shri Vajpayee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the pay of all the former employees of Rationing De-